

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2916
ANSWERED ON 08.08.2024

OPERATION AND MAINTENANCE UNDER JJM

2916. SHRI MOHMAD HANEEFA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether projects under Jal Jeevan Mission (JJM) is likely to be completed by the end of the current financial year;
- (b) if so, the details thereof;
- (c) whether there is any concrete financial plan for operation and maintenance of the said projects which is very necessary for providing uninterrupted water supply under the said scheme;
- (d) whether the Government is planning to provide any financial assistance for Operation and Maintenance programme under JJM in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 05.08.2024, around 11.81 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 05.08.2024, out of 19.32 Crore rural households in the country, around 15.04 Crore (77.87%) households are reported to have tap water supply in their homes. All states/UTs are committed to make provision of drinking water supply to all rural households as per their timelines.

(c) to (e) Focus under Jal Jeevan Mission (JJM) is on ensuring long-term sustainability of rural drinking water supply system with their proper Operation and Maintenance (O&M). Community engagement and people's participation being core principles of JJM, it is envisaged that, the

completed schemes under JJM shall be handed over to Gram Panchayats and Village Water and Sanitation Committees (VWSCs)/ Pani Samitis, for operations and maintenance.

All States/UTs have been advised to put a comprehensive Operations and Maintenance (O&M) Policy in place with provisions for handing over of schemes to GPs/VWSCs, empowering them to levy user charges, engaging women SHGs for the collection of user charges, and undertaking O&M, and ensuring sufficient financing of O&M.

It has also been advised to utilize funds under 15th Finance Commission tied grant for O&M of the schemes. In case of shortfall, the States/ UTs shall make adequate budgetary provisions to ensure that all the assets created under JJM are maintained properly.
